

Production cost of petro-products

*130. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state the details of actual production cost of petrol, diesel and kerosene per litre and of LPG per kg?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI S. JAIPAL REDDY): Refining of crude oil is a process industry, where crude oil constitutes around 90% of the total cost. Crude oil is processed through several processing units. Each of these units produces intermediate products streams, which require extensive reprocessing and blending. This results in difficulty in apportioning the total cost of individual refined products with reasonable accuracy. Therefore, individual product-wise costs are not identified separately.

Eradication of cholera

*131. SHRIMATI VASANTHI STANLEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of death cases due to cholera reported in the past three years in each State capital;
- (b) the steps taken by the Ministry to eradicate cholera from the country; and
- (c) the quantum of funds allocated for cholera eradication during the last three years, State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) State/UT-wise reported cases and deaths due to cholera during the years 2009, 2010 and 2011 are given in Statement-I (*See below*).

(b) and (c) Technically speaking, it is not feasible to eradicate cholera. However, the risk of an outbreak of cholera and its spread can be minimized by provision of safe drinking water, proper disposal of human waste and by adopting personal hygiene practices. Responsibility for providing safe drinking water primarily lies with the State Governments. The Government of India supports State Governments/local bodies in ensuring supply of safe drinking water through National Rural Drinking Water Programme (NRDWP) and Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

National Centre for Disease Control (NCDC), Delhi, under the Ministry of Health and Family Welfare, provides technical guidance to State Governments on prevention and control of water-borne diseases including cholera and helps them in carrying out investigation of outbreaks of such diseases under Integrated Disease Surveillance Project (IDSP) within the overall framework of National Rural Health Mission (NRHM). NCDC also coordinates laboratory support for outbreak investigations and

etiological diagnosis, besides conducting regular training courses for development of trained manpower. Funds are released to States/UTs under Integrated Disease Surveillance Project (IDSP) to strengthen surveillance and to detect and respond to outbreaks of epidemic-prone diseases including cholera. The details of funds released to States/UTs under IDSP during last three years are given in Statement-II (*See below*).

Statement-I

State/UT-wise Reported Cases and Deaths due to Cholera in India during 2009, 2010 and 2011

Sl.No.	States/UTs	2009		2010		2011	
		Cases	Deaths	Cases	Deaths	Cases	Deaths
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	308	4	178	0	227	0
2.	Arunachal Pradesh	3	0	0	0	0	0
3.	Assam	21	0	0	0	0	0
4.	Bihar	0	0	NR	NR	NR	NR
5.	Chhattisgarh	3	0	12	0	1	0
6.	Goa	0	0	0	0	0	0
7.	Gujarat	309	0	132	1	79	0
8.	Haryana	17	1	105	0	1	0
9.	Himachal Pradesh	0	0	5	0	0	0
10.	Jammu and Kashmir	0	0	2976	3	0	0
11.	Jharkhand	NR	NR	NR	NR	0	0
12.	Karnataka	143	0	301	3	166	0
13.	Kerala	62	2	2	0	19	1
14.	Madhya Pradesh	7	4	3	0	0	0
15.	Maharashtra	183	1	384	1	210	2
16.	Manipur	NR	NR	0	0	0	0
17.	Meghalaya	0	0	NR	NR	0	0
18.	Mizoram	0	0	0	0	0	0
19.	Nagaland	0	0	0	0	0	0

1	2	3	4	5	6	7	8
20.	Odisha	0	0	2	0	0	0
21.	Punjab	19	0	43	1	9	0
22.	Rajasthan	1	0	37	0	0	0
23.	Sikkim	0	0	0	0	0	0
24.	Tamil Nadu	818	0	156	0	580	0
25.	Tripura	0	0	0	0	0	0
26.	Uttarakhand	1	NR	NR	NR	0	0
27.	Uttar Pradesh	0	0	20	0	9	0
28.	West Bengal	486	0	570	0	652	0
29.	Andaman and Nicobar Islands	0	0	0	0	0	0
30.	Chandigarh	35	0	NR	NR	0	0
31.	Dadra and Nagar Haveli	0	0	1	0	8	0
32.	Daman and Diu	0	0	0	0	0	0
33.	Delhi	1066	NR	77	0	380	7
34.	Lakshadweep	0	0	0	0	0	0
35.	Puducherry	0	0	0	0	0	0
TOTAL		3482	12	5004	9	2341	10

Source: National Health Profile published by Central Bureau of Health Intelligence, Directorate General Health Services, Ministry of Health and Family Welfare, Government of India.

Notes: NR implies "Not Reported".

Statement-II

Funds Released to State Health Societies under Integrated Disease Surveillance Project (IDSP)

(Rs. in lakhs)

Sl.No.	States/UT	2009-10	2010-11	2011-12
1	2	3	4	5
1.	Andhra Pradesh	201.71	169.82	112.88

1	2	3	4	5
2.	Arunachal Pradesh	34.51	123.00	148.07
3.	Assam	23.55	139.75	151.09
4.	Bihar	10.00	121.17	103.89
5.	Chhattisgarh	46.42	110.13	48.59
6.	Goa	33.83	16.64	26.82
7.	Gujarat	90.16	169.25	201.06
8.	Haryana	98.44	75.83	139.28
9.	Himachal Pradesh	79.87	30.00	0.00
10.	Jammu and Kashmir	66.03	100.00	0.00
11.	Jharkhand	81.78	65.00	0.00
12.	Karnataka	89.95	218.19	103.48
13.	Kerala	0.00	144.34	0.00
14.	Madhya Pradesh	201.16	197.82	88.35
15.	Maharashtra	138.49	292.85	118.57
16.	Manipur	0.00	35.00	31.56
17.	Meghalaya	30.07	46.50	14.75
18.	Mizoram	34.02	68.75	53.54
19.	Nagaland	38.37	75.00	73.75
20.	Odisha	27.13	100.00	39.06
21.	Punjab	97.63	147.60	103.79
22.	Rajasthan	177.66	227.53	136.28
23.	Sikkim	20.40	28.00	14.50
24.	Tamil Nadu	87.54	193.62	60.95
25.	Tripura	19.08	24.00	7.00
26.	Uttarakhand	78.10	131.74	64.50
27.	Uttar Pradesh	275.30	0.00	243.75
28.	West Bengal	111.08	99.40	35.85

1	2	3	4	5
29.	Andaman and Nicobar Islands	0.00	0.00	15.61
30.	Chandigarh	29.10	8.00	13.74
31.	Dadra and Nagar Haveli	17.51	15.00	5.27
32.	Daman and Diu	19.01	15.00	8.71
33.	Delhi	0.00	0.00	0.00
34.	Lakshadweep	20.19	0.00	0.00
35.	Puducherry	24.97	35.00	33.14
TOTAL		2303.06	3223.93	2197.83

Development of airports in Andhra Pradesh

*132. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has taken up the proposals for development of new airports and revival of old airports in Andhra Pradesh;
- (b) if so, the details thereof; and
- (c) the present status of these proposals?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) Yes, Sir.

(b) and (c) Site clearance has been granted by Steering Committee of the Ministry of Civil Aviation for New Greenfield Airport at Ongole in Prakasam District of Andhra Pradesh proposed to be developed in the private sector by M/s. Prakasam Airport Pvt. Ltd. Further, MoU has been signed between AAI and Government of Andhra Pradesh to undertake development of Warangal Airport in a phased manner; initially for operations of ATR-72 type of aircrafts and later for A321 type of aircrafts.

Airports Authority of India (AAI) has sought an additional land of 438 acres free of cost and provision of free water, electricity and security for 5 years for the Warangal Airport from the State Government. Government of Andhra Pradesh has released Rs. One crore for land acquisition for the Airport. The additional land has not yet been acquired and handed over to AAI.

An MoU has also been signed between AAI and Government of Andhra Pradesh for the development of Kadapa Airport in a phased manner; initially for operations of ATR-72 type of aircrafts and later for A321 type of aircrafts. A New runway with associated facilities, apron and link taxiway have been completed at a cost